

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH.

O.A.No. 1158/98

19

New Delhi, this the 15th day of September, 2000.
Hon'ble Mr. Justice V. Rajagopala Reddy, VC (J)
Hon'ble Mr. S.A.T. Rizvi, Member (A)

1. Sh. M.C. Jain
S/o Late Shri U.R. Jain,
R/o 8/46, Sector 3, Rajender Nagar,
Sahibabad, Ghaziabad, (U.P)
2. Sh. S. Balakrishnan
S/o Late Shri P.K.S. Naryanan
R/o 20/58 Lodi Colony,
New Delhi-110003
3. Sh. Vimlesh Kumar
S/o Late Shri Des Raj,
R/o A-61, Ashok Vihar,
Phase-I, Delhi-110054
4. Sh. P.C. Garg
S/o Shri Garib Ram
R/o A-338, Moti Bagh,
New Delhi-110021
5. Sh. Balbir Singh
S/o Late Shri Dayal Singh
R/o D/829, Gole Market,
DIZ Area, New Delhi
6. Sh. K.L. Ohri
S/o Shri Amar, Math Ohri
R/o 1/31 Tilak Nagar,
New Delhi-110018
7. Miss Sheila Ahuja
D/o Late Shri Bhagwan Das Ahuja
R/o 107/12 Sector-I,
Pushp Vihar, New Delhi-110017
8. Sh. Rameshwar Harijan
S/o Shri Khalwan
R/o M-67 Seelampur,
Shahdara, Delhi-53
9. Smt. Uma Rani
W/o Shri V. Sahai
R/o Sector-IX/552,
R.K. Puram, New Delhi
10. Smt. Nirmal Jit Kohli
W/o Late Shri A.S. Kohli
R/o 429 Type II,
Nagar, New Delhi-110049
11. Sh. Mela Ram
S/o Late Sh. Uttam Chand
R/o 3/11, Sector-I
Nagar, New Delhi-110017

Contd. P/2.....

Junior Investigators

1. Sh. Jagdish Kumar
S/o Late Shri Jesa Ram
R/o H.No. 109A, Ramesh Nagar,
Singl Story, New Delhi-110015
2. Sh. Ram Chand
S/o Shri Ganga Ram
R/o 7/2, Sector-I
Pushp Vihar, New Delhi-110017
3. Sh. Kishan Chand
S/o Shri Babu Ram
R/o 89/11, Sector-I,
Pushp Vihar, New Delhi-110017
4. Sh. N.K. Kanwar
S/o Late Shri S.R. Kanwar
R/o G-2308, Netaji Nagar,
New Delhi
5. Smt. T.A. Nair
W/o Shri R.A. Nair
R/o G-735, Sriniwaspuri,
New Delhi-110065
6. Sh. Jai Singh
S/o Late Shri Tek Chand
R/o H.No. 77, 148, Village Dhuka,
P.O., G.T.B. Nagar,
Delhi-110009
7. Sh. R.A. Nair
S/o G.R. Nair (Late)
R/o G-735, Sriniwaspuri,
New Delhi-110065
8. Sh. B. Lakra
S/o Shri Benedict Lakra
R/o D-2A/10B, Pankha Road,
Janak Puri, New Delhi-110058
9. Smt. Santosh Devi
W/o Shri Ramesh Chand
R/o D-48, Mansrover Garden,
New Delhi
10. Sh. J.S. Rawat
S/o Late Shri Mathi Rawat
R/o C-3/237, Lodhi Colony,
New Delhi-110003
11. Sh. Radhey Shyam
S/o Late Shri Ram Nihal
R/o 15, Chitragupta Road,
Baharwanj, New Delhi-110055

Applicant

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12. Sh. J.K. Gupta Applicant
S/o Late Shri Tika Ram
R/o A-1/203B, Keshav Puram
Delhi-110035

13. Sh. Gopal Krishan
S/o Shri Lodh Raj
R/o 9/68, Subhash Nagar,
New Delhi-110027

14. Sh. S.K.Oberoi
S/o Late Shri K.L.Oberoi
R/o 1992-93/8, Chuna Mandi,
Bharganj, New Delhi-110055

15. Sh. G.P.Gupta
S/o Shri Bhola Ram
R/o 43A, Tigri Colony,
New Delhi-110062

16. Sh. Rati Ram Singh
S/o Late Shri Khacharu Singh
R/o X-296/2 Gali No.1,
Brahm Puri, Delhi-53
(By Sh. H.C.Sharma)

....Applicants.

VERSUS

1. U.O.I. through Secretary,
Ministry of Labour,
Shram Shakti Bhawan, New Delhi.
2. D.G.E. & T.,
Ministry of Labour,
Shram Shakti Bhawan, New Delhi.
3. Controller of Accounts,
Ministry of Labour,
Shram Shakti Bhawan, New Delhi.

....Respondents.

(By Sh. Gajender Giri)

ORDER (ORAL)

Hon'ble Mr. Justice V. Rajagopala Reddy, VC (J):

Learned counsel for the applicants seeks permission to withdraw the OA on the ground that the respondents agreed to grant the pay scales of Rs.6500-10500/- to the Sr.Investigators (Applicants) as stated by the respondents in MA-2267/2000.

The OA is accordingly dismissed as withdrawn. No costs.

(S.A.T.Rizvi)
M (A)

/sunil/

(V.Rajagopala Reddy)
V C (J)